

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

118. I.A. 518/2022 (60(5))

I.A. 1307/2023 (60(5))

I.A. 3499/2024

In

C.P.(IB)-3367(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Parco Engineers M Private Limited

V/s.

Golden Beach Infracon Pvt Ltd.

Appearance

For Applicant :

For Respondent :

SECTION 09 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time matter could not be heard. List this matter on
02.09.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)